

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:51

ANSWERED ON:24.02.2015

DE-ADDICTION CENTRES

Saraswati Shri Sumedhanand;Singh Shri Ravneet

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any proposal from various States including Rajasthan and Punjab for setting up/opening/running and maintenance of de-addiction centres in the country;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the details of such centres opened/ provided assistance by the Government during the said period, organisation and State-wise; and
- (d) the amount of funds allocated/ sanctioned/released for the purpose, organisation and State-wise?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Proposals have been received from various States including Rajasthan and Punjab for setting up and maintenance of de-addiction centres in the country.
- (b) ,(c) & (d): The number of proposals received, projects assisted and funds sanctioned to Non Government Organizations (NGOs), State-wise, year-wise is annexed.

The State-wise and organization wise details of projects assisted and funds released during 2011-12, 2012-13 and 2013-14 are available in the Annual Reports of the respective years which have been uploaded on the Ministry's website [www.socialjustice.nic.in](http://www.socialjustice.nic.in).